

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

2. C.P. (IB)/414(MB)2024

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 18.06.2024**

**NAME OF THE PARTIES:- Cs Anagha Anasingaraju Liquidator For M/S.
Konvekta Refrigeration India Private Limited**

Section: 59 of Insolvency and Bankruptcy Code, 2016

ORDER

Counsel, Vaidehi Kulkarni a/w Avinash R Khanolkar appeared for the Petitioner/

Liquidator through VC. List this matter on **08.08.2024**.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

ANKIT

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)